

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5213/2020

This the 03rd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Maymoon Bano

.....Applicant

(Advocate:- Mr. M.A. Wani-Not Present)

Versus

1. U.T. of J&K and Ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**ORDE
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 62/5213/2020) is referable to SWP No. 1215 of 2011 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun